

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3246

ANSWERED ON:10.12.2001

IMPLEMENTATION OF CENTRALLY SPONSORED SCHEMES

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;DR. KIRIT SOMAIYA;RAMSHETH THAKUR

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether many Centrally sponsored schemes remain unimplemented and developmental activities are affected badly due to the frequent transfers of District Magistrates/Deputy Collectors in many districts;
- (b) if so, whether the Government have chalked out any plan to tackle this problem;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to implement the Centrally sponsored schemes without any delay?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI)

(a),(b)&(c) Centrally Sponsored Schemes are administered by the various Ministries/ Departments of the Central Government and implemented by the State Governments/Union Territory Administrations with Central funding and/or appropriate State contributions. The Central Ministries/Departments monitor the progress of implementation of their respective Centrally Sponsored Schemes and take appropriate measures to tackle deficiencies in implementation of their Schemes. Some of the Centrally Sponsored Schemes, which form part of the Twenty Point Programme, are also monitored centrally by the Ministry of Statistics and Programme Implementation, who, through their monthly reports, also bring out the areas of shortcomings in the implementation of these Schemes. The fact that the Centrally Sponsored Schemes are remaining unimplemented and developmental activities are getting badly affected due to frequent transfer of District Magistrates/Deputy Collectors in many Districts has not been revealed in the reports prepared by this Ministry. However, in the report of the Comptroller and Auditor General (CAG) of India for the period 1999, among the reasons for poor implementation of Centrally Sponsored Schemes, one of the reasons is that individual officers do not stay at particular posts for long. Given the scheme of All India Services, transfers and postings of All-India Service Officers are matters which fall under the purview of the State Governments. However, a proposal mooted by the Ministry of Home Affairs to change the Rules for the All-India Services to provide for a minimum tenure for 2 years to IAS/JPS/IFS officers serving in key District positions has been referred to various State Governments.

d) Other reasons for poor implementation of Centrally Sponsored Schemes, according to CAG's report are the large number of Centrally Sponsored Schemes, which are difficult to be effectively monitored and which face problems of counterpart funds not being made available by the States, leading to uncertainty at the field level about availability of funds. A Sub-Committee of the National Development Council has been examining the issues of transfer of some Centrally Sponsored Schemes to the States for better implementation.